t[THE MINISTER OF LABOUR AND REHABILITATION श्रम ग्रीर पुनर्वास मंत्री (SHRI R. K. KHADILKAR): (a), (b), (c) and (d) From the evidence since produced by Messrs. Rana Body Builders, it appears that the erstwhile office of the Housing and Rent Officer of Delhi State Government had already recovered the dues from the firm in respect of this plot when they recovered rent from 1-1-1952 to 31-7-1957. Consequently, the demand of the amount due from them with effect from 1-8-1957 to 14-6-1958, the date on which the bid for the plot was accepted has been reduced to Rs. 1689.53 which has been paid by the firm. An inspection of the site has been done and the area in occupation of the firm is 2152 square yards for which the rent has already been recovered.]

LOCATION STUDIES FOR MORE STEEL PLANTS

682. SHRI DEV DATT PURI: SHRI M. K. MOHTA:

Will the Minister of STEEL AND MINES/ इस्पात और खान मंत्री be pleased to state:

- (a) whether it is a fact that in view of the accelerating growth of demand for steel and the persisting shortage, Government have decided to start location studies for more steel plants, apart from the new ones already decided to be set up;
- (b) if so, when the report of studies is likely to be available to Government;
- (c) whether the Union Government have also received the report of a panel of experts set up to examine the possibility of standardising the major items of equipment for the new steel plants so as to reduce the lead time for fabricating the same; and
- (d) if so, what are the main points made in the report?

THE MINISTER OF STEEL AND MINES इस्पात और खान मंत्री (SHRI S. MOHAN KUMARAMANGALAM : (a) Yes, Sir.

t[]Englisa translation.

- (b) The location studies are expected to be completed during 1972-73.
- (c) The Panel of Experts on Standardisation of Steel Plant Equipment has not yet submitted its report.
 - (d) Does not arise.

AGREEMENT WITH SOVIET UNION ON TECHNICAL KNOW-HOW

683. SHRI DEV DATT PURI: SHRI SURA J PRASAD:

Will the Minister of EXTERNAL AFFAIRS feet and be pleased to state:

- (a) whether it is a fact that the Soviet Union has agreed to assist India in bridging her technological gap even in advanced fields by transferring its technical knowhow;
- (b) if so, whether a formal agreement has been signed to this effect; and
- (c) the fields in which such technical know-how will be made available by the Soviet Union and their terms?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFF-AIRS THE HELDER HELDER HELDER (SHRI SURENDRA PAL SINGH): (a), (b) and (c) The Soviet Union has been assisting India in a number of fields. Matters relating to assistance in the field of technology were discussed during the recent visit to the USSR of the Prime Minister. No formal agreement has yet been signed in this field. It is expected that this subject will be further discussed in the first meeting of the Indo-Soviet Joint Commission, which was established during the Prime Minister's visit to the Soviet Union.

MINISTER'S STATEMENT AT SIMLA

684. SHRI NAWAL KLSHORE: SHRI GANESHI LAL CHAU-DHARY: SHRI BHOLA

PRASAD: SHRI M. V BHADRAM:

Will the Minister of EXTERNAL AFFAIRS/विदेश मंदी be pleased to state :

(a) whether he made a statement recently at Simla to the effect that there is a